- (c) whether Government had given any direction to those companies in that regard; and
 - (d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) The US Government on 27th December 2005 announced sanctions on two Indian companies under their national law.

- (b) These companies are Sabero Organics Limited and Sandhya Organics and Chemicals Limited
- (c) and (d) Government has not given any direction to the companies with regard to imposition of these sanctions.

Anti-India hideouts in Nepal and Bangladesh

†913. SHRI SHREEGOPAL VYAS: SHRI BALAVANT *ALIAS* BAL APTE: SHRI VINAY KATIYAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a demand to eliminate the anti-India hideouts has been made to Governments of Nepal and Bangladesh;
- (b) whether Nepal and Bangladesh based embassies have incriminating inputs with them;
 - (c) if so, whether they provide any periodic inputs to foil any conspiracy; and
 - (d) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes.

(b) to (d) Government remain alert to all developments having a bearing on India's security and take all necessary measures to safeguard it.

Speed Post Centres Accepting Passport Applications

- 914. SHRI T.T.V. DHINAKARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the details of speed post centres accepting passport applications in the country, State-wise;

[†]Original notice of the question was received in Hindi.